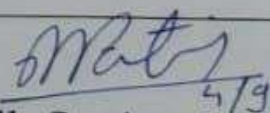


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 05.09.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 32/2010	1. OS 138/2012
2. OS 42/2011	2. OS 562/2013
3. OS 388/2013	3. OS 168/2017
4. RA 12/2017	4. OS 126/2017
5. MA 4/2019	5. OS 484/2018
6. MA 10/2019	6. OS 542/2018
7. MC 2/2019	7. OS 578/2018
<u>HEARING</u>	8. FDP 8/2018
8. OS 114/2010	9. FDP 7/2020
9. OS 182/2010	<u>ARGUMENTS</u>
10. OS 112/2014	10. OS 292/2014
11. OS 146/2014	11. OS 594/2016
12. OS 280/2014	12. OS 50/2017
13. MA 6/2020	13. MA 14/2018
14. LAC 18/2010	14. FDP 14/2010
<u>EVIDENCE</u>	15. Misc. 40/2013
15. OS 436/2015 (Only for V.C.)	


Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP date 27.08.2020 issued by Hon'ble High Court of Karnataka.

1. Judge & JMFC,
District.

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FC, Vijay

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA			
CAUSE LIST DATED: 05.09.2020			
CIVIL CASES			
I Session		II Session	
Sl. No.	Case Nos.	Sl. No.	Case Nos.
	ARGUMENTS		HEARING
1.	MA 42/2013	1.	OS 390/2016
2.	OS 736/2013	2.	OS 437/2016
3.	OS 317/2016	3.	OS 198/2016
	HEARING	4.	OS 56/2018
4.	OS 1146/2009	5.	OS 905/2009
5.	OS 77/2012	6.	OS 365/2009
6.	OS 388/2012	7.	EX 29/2015
7.	OS 419/2014	8.	OS 287/2019
8.	OS 684/2014	9.	OS 676/2019
9.	OS 734/2015		EVIDENCE
10.	OS 343/2016		OS 407/2015 (Only VC)
	EVIDENCE		OS 302/2016 (Only VC)
11.	OS 321/2011 (Only VC)	11.	OS 37/2017(Only VC)
12.	OS 39/2012 (only VC)	12.	OS 73/2017 (Only VC)
13.	OS 555/2014 (Only VC)	13.	OS 765/2009 (Only VC)
14.	OS 149/2015 (Only VC)	14.	JUDGMENT
15.	ECA 11/2015 (Only VC)	15.	OS 586/2017


II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

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II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 05-09-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	26/2017	Arguments	16	OS	32/2006	Arguments
2	OS	74/2006	Hearing	17	OS	125/2015	Arguments
3	OS	45/2009	Hearing	18	OS	149/2015	Hearing
4	OS	414/2009	Hearing	19	OS	351/2015	Hearing
5	OS	52/2010	Hearing	20	OS	36/2017	Hearing
6	OS	57/2010	Hearing	21	OS	147/2017	Hearing
7	OS	101/2012	Hearing	22	OS	405/2017	Hearing
8	OS	393/2013	Hearing	23	OS	103/2018	Hearing
9	OS	89/2014	Hearing	24	OS	90/2019	Hearing
10	OS	73/2019	Hearing	25	OS	127/2018	Hearing
11	CC	580/2016	Evidence	26	CC	236/2016	Evidence
12	CC	761/2017	Evidence	27	CC	424/2016	Evidence
13	PCR	45/2020	Evidence	28	CC	611/2016	Evidence
14	PCR	26/2019	Evidence	29	CC	3530/2017	Evidence
15	Cmis	160/2019	Evidence	30	CC	1152/2013	Evidence


II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.